

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:6711
ANSWERED ON:08.05.2013
INFRASTRUCTURE DEVELOPMENT PROJECTS
Rajendran Shri C.

Will the Minister of PLANNING be pleased to state:

- (a) the details of the infrastructure development projects sanctioned for Tamil Nadu, during the last two years, year-wise and the funds allocated for each of such projects during the above period;
- (b) whether there is any infrastructure development projects for Tamil Nadu, pending with the Centre for approval; and
- (c) if so, the details thereof and the reasons therefor?

Answer

MINSITER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) to (c) : The projects for infrastructure development are sanctioned and undertaken by States under various flagship Centrally Sponsored Schemes following the guidelines of the respective schemes framed by Central Ministries. Planning Commission approves projects under Additional Central Assistance (ACA) to States and recommends the Ministry of Finance for release of funds. Several infrastructure development projects of Tamil Nadu have been approved by the Planning Commission under Additional Central Assistance during Annual Plans 2011-12 and 2012-13. The details of approved infrastructure development projects, along with funds released for these projects are at Annexure. No project under this budget line is pending with Planning Commission.